

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3130/2013

Wednesday, this the 17th day of September 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Sh. Udavir Singh, aged 46 years,
S/o Sh. Ishwar Singh,
Working as Farm Cadre (T-II-4) grade in
Central Potato Research Institute Campus
Modipuram Meerut
Under Indian Counsel of Agricultural Research
Krishi Bhawan, New Delhi
Ministry of Agriculture, New Delhi
R/o CH-148, Pallav Puram Phase-I,
Meerut-250110 (UP)
2. Shri Krishan Pal Singh, aged 49 years,
S/o late Sh. Ratan Singh,
Working as T-II-3FFT (Farm Field Technician
In Gp 'C' grade in CPRI
Campus Modipuram under Counsel
Of Agricultural Research Krishi Bhawan,
New Delhi, Ministry of Modipuram
Meerut-250110 (UP) - Applicants

(None)

Versus

1. The Union of India
(through Secretary)
Indian Council of Agricultural Research
Ministry of Agriculture,
Krishi Bhawan, New Delhi-110114
2. The Director,
Central Potato Research Institute,
(CPRI), Simla (HP)-171001
3. The Joint Director,
Central Potato Research Institute, (CPRI),
Campus Modi Puram,
Meerut-250110 (UP) - Respondents

(Mr. S.K. Gupta, Advocate)

O R D E R (ORAL)

Ms. Nita Chowdhury:

When the matter was taken up for hearing, it is noticed that on previous dates, i.e., 15.05.2018 and 09.08.2018, applicant was neither present to make his submissions nor has he filed any response, despite last opportunity being given. Today also, nobody appears for the applicant even in the revised call. In the circumstances, the OA is dismissed in default and for non-prosecution. No costs.

(S. N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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